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Shillong, Tuesday, August 29, 2023

7th Bhadra, 1945 (S. E.)

PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

NOTIFICATION

The 29th August, 2023.

No.LL(B).76/2011/Pt/25. – The Rajitlal University (Repealing) Ordinance, 2023 (Ordinance No. 3 of 2023) is hereby published for general information.

MEGHALAYA ORDINANCE NO. 3 OF 2023

Promulgated by the Governor on the 25th August, 2023.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 29th August, 2023.

THE RAJITLAL UNIVERSITY (REPEALING) ORDINANCE, 2023

An Ordinance

to repeal the Rajitlal University Act, 2011 (Act No. 1 of 2020).

Whereas, the Legislative Assembly of Meghalaya is not in Session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India the Governor of Meghalaya hereby promulgates in the Seventy-fourth Year of the Republic of India, the following Ordinance, namely:-

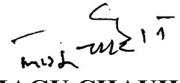
Short title and commencement.

1. (1) This Ordinance may be called the Rajitlal University (Repealing) Ordinance, 2023.
(2) It shall come into force at once.


Repealing of Act No. 1 of 2020.

2. The Rajitlal University Act, 2011 (Act 1 of 2020) is hereby repealed.

Dated Raj Bhavan,
Shillong, the 25th August, 2023.


PHAGU CHAUHAN,
Governor of Meghalaya.

Dated Shillong,
The 29th August, 2023.


M. M. SANGMA,
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.